

JUDGMENTS FOR THE MONTH OF JANUARY, 2015

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	6 th	<u>WA 92/2008</u>	RANJEEV GOSWAMI VS THE STATE OF ASSAM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
2	6 th	<u>WA 93/2008</u>	RANJEEV GOSWAMI VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
3	6 th	<u>WP(C) 4518/2011</u>	SMTI NURNAHAR BEGUM & ANR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
4	6 th	<u>Co.Pet. 25/2012</u>	DR. PRADIP KUMAR DEV MAHANTA VS AGILE HOSPITALS PRIVATE LIMITED	Company Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN
5	6 th	<u>Co.Pet. 26/2012</u>	DR. KALPANA MAHANTA VS AGILE HOSPITALS PRIVATE LIMITED	Company Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN
6	6 th	<u>WP(C) 3853/2012</u>	BHARAT CHANDRA SARMAH VS THE LIFE INSURANCE CORPORATION OF INDIA & 3 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE T. VAIPHEI
7	6 th	<u>WP(C) 641/2013</u>	BHARAT CHANDRA SARMAH VS THE LIFE INSURANCE CORPORATION OF INDIA & 3 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE T. VAIPHEI
8	6 th	<u>WP(C) 3701/2013</u>	JAKIR HUSSAIN LASKAR VS THE STATE OF ASSAM AND 7 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
9	7 th	<u>CrI.A. 162/2005</u>	DEBOJIT CHOUDHURY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
10	7 th	<u>WP(C) 5557/2010</u>	SMTI HUSNA BEGUM BARBHUIYA VS THE STATE OF ASSAM AND ORS	Grants in Aid to Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
11	7 th	<u>WP(C) 1264/2013</u>	MUSST. SUFIA BEGUM (BARBHUIYA) VS THE STATE OF ASSAM AND 6 ORS	Major punishment with respect to Service of	THE HON'BLE MR. JUSTICE T. VAIPHEI

				Teachers of Provincialized Schools	
12	7 th	WP(C) 1813/2013	HEMANTA CHUTIA VS THE STATE OF ASSAM AND 3 ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
13	7 th	WP(C) 1814/2013	LAKHI PRASAD GOGOI VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
14	7 th	WP(C) 5192/2014	MD. NOOR AHMED VS THE STATE OF ASSAM AND 3 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
15	7 th	WP(C) 5225/2014	DAFALAKATA JANAJATI HIGH SCHOOL VS THE BOARD OF SECONDARY EDUCATION & ORS	Other academic disputes	THE HON'BLE MR. JUSTICE T. VAIPHEI
16	7 th	WP(C) 5251/2014	MISS RANU SAIKIA & 46 ORS VS THE STATE OF ASSAM & 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
17	8 th	PIL 13/2012	MR. UTTAM CHETIA (CHIEF CONVENOR) VS UNION OF INDIA & ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
18	8 th	PIL 20/2012	HELPING HAND SOCIETY VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
19	8 th	PIL 77/2012	SOCIETY FOR JEEVAN SURAKSHA WORKERS WELFARES ASSOCIATION VS UNION OF INDIA & 19 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
20	8 th	PIL 81/2012	PRONoy KANTI NATH VS THE STATE OF ASSAM AND 10 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
21	8 th	PIL 15/2013	ABDUL KALAM AZAD & 8 ORS VS IN RE :-THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
22	8 th	W.P.(CrI.) 5/2013	KAMAL MAZUMDER & 15 ORS VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
23	8 th	WP(C) 3151/2013	HRIDAYANANDA GOSWAMI & 26 ORS VS THE STATE OF ASSAM AND 11 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
24	8 th	WP(C) 3732/2013	PRANAB SAIKIA & 23 ORS VS THE STATE OF ASSAM AND 11 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA

25	8 th	WP(C) 3957/2013	ANIRVAN BHATTACHARJEE & 20 ORS VS THE UNION OF INDIA & 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
26	8 th	WP(C) 4383/2013	SRI BINDU SAHA & 20 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
27	8 th	WP(C) 5642/2013	SMTI PURABI SARMA & 108 ORS VS THE STATE OF ASSAM AND 9 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
28	8 th	WP(C) 6467/2013	JOYMATI KALITA & 109 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
29	8 th	WP(C) 6468/2013	KAILASH RAHANG & 229 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
30	8 th	Co.App. 5/2014	SHARMILA SHETTY VS B & A LTD. & 12 ORS	Appeals under the Companies Act, 1956	HON'BLE MR. JUSTICE UJJAL BHUYAN
31	8 th	Crl.A. 103/2014	BIPUL BARMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
32	8 th	PIL 21/2014	RAMEL WELFARES ASSOCIATION VS THE UNION OF INDIA & 25 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
33	8 th	PIL 22/2014	ABYSS WORKERS WELFARE ASSOCIATION VS THE UNION OF INDIA & 26 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
34	8 th	PIL 27/2014	SANMILITA KHETROKORMI SURAKHYA SAMITY VS THE STATE OF ASSAM AND 27 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
35	8 th	PIL 29/2014	PHENIX WORKERS WELFARES ASSOCIATION VS THE UNION OF INDIA & 24 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
36	8 th	PIL 65/2014	ULTIMATE RELIABLE ORGANIZATION (URO) ASSOCIATION NGO VS THE UNION OF INDIA & 20 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
37	8 th	PIL 67/2014	SDCL ASSOCIATION & INVESTORS PROTECTION SOCIETY NORTH BONGAIGAON VS THE UNION OF INDIA & 19 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
38	8 th	PIL 68/2014	PRAYAG WORKRS WELFARE ASSOCIATION, KACHARI SALMARI VS THE UNION OF INDIA & 20 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
39	8 th	PIL 69/2014	NABENDU BHAGAWATI & ANR VS THE UNION OF INDIA & 11 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
40	8 th	PIL 70/2014	ERIS WORKERS AGENTS & INVESTORS ASSOCIATION, TINSUKIA VS THE UNION OF INDIA & 25 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
41	8 th	PIL 73/2014	MADAN DEY & 3 ORS VS THE UNION OF INDIA & 22 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
42	8 th	PIL 76/2014	BASIL INTERNATIONAL LIMITED FILED WORKERS ASSOCIATION BRAHMAPUTRA VALLEY ZONAL COMMITTEE, ASSAM	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA

			VS THE UNION OF INDIA & 33 ORS		
43	8 th	WP(C) 355/2014	SMTI CHARU SOUD & 11 ORS VS THE STATE OF ASSAM AND 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
44	8 th	WP(C) 757/2014	NILIMA RABHA & 225 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
45	8 th	WP(C) 767/2014	RANJIT THAPA & 205 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
46	8 th	WP(C) 1091/2014	DIPEN CHOUDHURY VS THE STATE OF ASSAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
47	8 th	WP(C) 1092/2014	UMA GOGOI VS THE STATE OF ASSAM AND 7 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
48	8 th	WP(C) 1097/2014	ANJALI CHANGMAI BORAH & 2067 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
49	8 th	WP(C) 1120/2014	A SOCIETY FOR ECONOMICAL AFFECTED PUBLIC PROTECTION & DEVELOPMENT AASSOCIATION" & 174 ORS VS THE STATE OF ASSAM AND 13 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K.SAIKIA
50	9 th	CRP 230/2008	SRI NITYANAND TODI VS M/S AUTO TEA COMPANY (P) LTD	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	20 th	RSA 139/2001	DWARAKA PRASAD AGARWALLA VS NIL KAMAL BEZBARUA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
52	20 th	CRP 440/2006	ILLIASUDDIN AHMED VS HACHNIAN AHMED AND ORS	Civil Revision against orders passed in execution case	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
53	20 th	CRP 82/2007	SMTI ARATI GOGOI & ORS VS SRI DINA KANTA SAIKIA & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE MANOJIT BHUYAN
54	20 th	CRP 88/2009	DHANA RANJAN MUDOI VS SMT. GUNA MUDOI & ORS.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
55	20 th	CRP 176/2011	NARAYAN BARMAN VS SMTI AMALA BARMAN	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	20 th	WP(C) 148/2012	SMTI GITA KUMARI VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
57	20 th	WP(C) 4405/2012	ASWINI KUMAR DAS @ ASWINI DAS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI

58	20 th	WP(C) 403/2013	MRIDUL KUMAR SINGH VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
59	20 th	WP(C) 832/2013	DEBVABRATA SARKAR VS THE STATE OF ASSAM AND 5 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
60	20 th	WP(C) 836/2013	BIMAL CHANDRA PANDIT VS THE STATE OF ASSAM AND 5 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
61	20 th	WP(C) 6234/2013	CONSTABLE NO. 711 SRI RAJIB BORAH VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE B K SHARMA
62	20 th	Co.Pet. 11/2014	SIGMA SOYA INDUSTRIES PRIVATE LIMITED & ANR. VS XXX XXX	Company Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
63	20 th	WP(C) 1111/2014	CHANAKYA TALUKDAR VS THE STATE OF ASSAM AND 8 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
64	20 th	WP(C) 2471/2014	MOHD. RAZAK VS THE UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
65	20 th	WP(C) 2472/2014	PUTTU LAL VS THE UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
66	20 th	WP(C) 2493/2014	SHIV KUMAR PANDEY VS THE UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN

67	20 th	WP(C) 6579/2014	NIVA RANI DOLEY VS THE STATE OF ASSAM AND 6 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
68	21 st	CRP 72/2006	MOULABI HALIMUDDIN VS MD. JAMIRUDDIN AND ORS.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
69	21 st	RSA 81/2007	KHAGEN CH. DAS VS MD. AKHATAR HUSSAIN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	22 nd	CRP 257/2006	SMTI JOGINDER KAUR AND ORS VS SRI SATYA RANJAN ROY	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
71	22 nd	CRP 118/2009	IMAN ALI & ORS VS ABDUL MAZID & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
72	23 rd	CrI.A. 180/2014	RUMI BORAH VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
73	27 th	RSA 119/2004	SUROBALA TALUKDAR VS ON THE DEATH OF KESHAB THAKURIA HIS LEGAL HEIRS SMTI CHITRA THAKURIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	27 th	CrI.A. 248/2005	JAMAL UDDIN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
75	27 th	WA 177/2007	AJOY CH. BORDOLOI VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE MICHAEL ZOTHANKHUMA
76	28 th	RSA 78/2003	DIPALI ROYCHOUDHURY AND SONS VS UNION OF INDIA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
77	28 th	CrI.A. 57/2004	LALJIT NATH & 4 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
78	28 th	CrI.A. 23/2006	ASHIT DEY VS THE STATE OF ASSAM	Requisition of land	HON'BLE MR. JUSTICE B.K. SHARMA
79	28 th	Review.Pet. 137/2014	MD NAYEBUR RAHMAN VS THE STATE OF ASSAM & 6 ORS	Review Applications In Civil Rule	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
80	29 th	Arb.A. 3/2005	BONGAIGAON REFINERY & PETROCHEMICALS LTD. VS M/S G.R ENGINEERING WORK LTD.		THE HON'BLE MR JUSTICE HRISHIKESH ROY

81	29 th	CrI.A. 273/2005	MUSTT. TABIBUN NESHA VS THE STATE OF ASSAM & ORS	Bail Application Under section 439 Cr. P. C	HON'BLE MR. JUSTICE B.K. SHARMA
82	29 th	WP(C) 4456/2008	SRI DULAL KR. GOGOI & ORS. VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
83	29 th	RSA 151/2010	ASSAM STATE ELECTRICITY BOARD & 4 ORS VS SAJINA BEGUM CHOUDHRY & 4 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
84	29 th	WP(C) 1014/2012	ABDUL JALIL SHEIKH @ ABDUL JALIL SK VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
85	30 th	RSA 7/2003	MD HANIF ALI VS ON THE DEATH OF ALOK KUMAR ROY HIS LEGAL HEIRS SMTI SUCHITRA ROY (WIFE) & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
86	30 th	RSA 14/2004	MRINMOYEE DUTTA VS THE STATE OF ASSAM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
87	30 th	RSA 177/2005	ASHOK KR. SINHA VS RABINDRA KR. NATH	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
88	30 th	RSA 244/2005	ANIL BAWRI & ORS VS ANIL CH. SARMAH ADHYAPAK	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	30 th	CRP 25/2008	GULAM MOHAMMED ANSARI VS THE PRESIDENT, MADRASSA IDGAH & KABARSTHAN COMMITTEE & ORS	Other Civil Revisions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
90	30 th	WP(C) 6571/2010	PHULESWAR NATH VS THE UNION OF INDIA & ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
91	31 st	CRP 226/2008	ALI MAHAMMAD BEPARI VS THE CHAIRMAN OF BILASIPARA TOWN COMMITTEE	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY

92	31 st	<u>RSA 143/2010</u>	ASSAM STATE ELECTRICITY BOARD & ORS. VS SAFIRUN NESSA	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE SUMAN SHYAM
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